

SLP(Crl.)No. 3931 OF 2003

ITEM No.50

Court No. 4

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3931/2003

(From the judgement and order dated 29/04/2003 in CRLR 55/03  
of The )

CHINTA DEVI & ANR.

Petitioner (s)

VERSUS

KRISHNA BIHARI LAL & ANR.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for ex-Parte stay )

Date : 27/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)

Mr. Ambhoj Kumar Sinha,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R